of the loans detailed under (a) above, the following loans were sanctioned free of interest: —

Year	Amount
	Rs.
1950-51	10,00,000
$^{I}95^{I}-5^{2}$	10,00,000
1953-54	ir,37.50O
(c) Year	Amount Repaid
	Rs.
1948-49	24,25,120
1949-50	36,74,092
1950-51	58,07,802
1951-52	1,42,38,434
1952-53	1,96,00,712
J953-54 (up 1 <> Dec	ember 47,56,894
1953)	
(d) Year	Rate of Interest
1951-52	3i per cent.
1952-53	4 per cent.

137. [Postponed to 18th March 1954.]

## LOANS TAKEN BY RAJASTHAN

## GOVERNMENT

138. SHRI P. C. BHANJ DEO: Will the Minister for FINANCE be pleased to state the average rate of interest charged on the loans granted by the Government of India to the Government of Rajasthan for various pur poses during the years 1951-52 and 1953-54?

THE MINISTER FOR FINANCE (SHRI C. D. DESHMUKH): 3 5/,16 per cent, and 3 53/80 per cent, respectively per annum.

## LOANS TO JAMMU AND KASHMIR GOVERNMENT

139. SHRI P. C. BHANJ DEO: Will the Minister for FINANCE be pleased to state:

(a) the breakup of the loans amounting to Rs. 690 lakhs given to Jammu and Kashmir Government up \*to 31st March 1£53 into (i) Ioan<sub>s</sub> for meeting the budget deficits of that Government, and (ii) for financing its development schemes;

- (b) whether the loans given for meeting the budget deficits of the Jammu and Kashmir Government are free of interest; and
- (c) the average rate of interest carried by loans given for financing development schemes of that Government?

THE DEPUTY MINISTER FOR FINANCE (SHRI M. C. SHAH): (a) The total of loans advanced to the Jammu and Kashmir Government for development schemes and budget deficit upto 31st March, 1953 comes to Rs. 595-55 lakhs and not Rs. 690 lakhs. The latter figure represents the amount sanctioned upto December 1953. A statement showing the required breakdown of the loans of Rs. 59555 lakhs is placed on the Table of the House. [See Appendix VII, An-nexure No. 95.]

- (b) No, Sir. The rates of interest being charged are given in the statement referred to in (a) above.
- (c) The rate of interest for the loans given by Government of India to State Governments, etc., is specifically fixed with reference to the condition of money market at the time of sanction of the loan and the period of its repayment. The rates fixed for development loans advanced to the Jammu and Kashmir Government ' are as follows:—
  - 3| per cent, per annum in regard to the loans advanced in the year 1951-52 and 4 per cent, per annum *to* those advanced in the year 1952-53.

## PURCHASE OF PLANES FROM U.S.A.

140. SHRI GOVINDA REDDY: WiU the Minister for DEFENCE be pleased to state whether orders have been placed for planes with the United States of America: if so, when?

THE MINISTER FOR DEFENCE ORGANISATION (SHRI MAHAVIR TYAGIK Yes, in January 1953.

141. [Postponed to 16th March 1954.]